

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2015

&

IA No. 137 of 2015

Dated: 07th August, 2015

In the matter of :

Indian Wind Power Association

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on 1.09.2015.

COURT MASTER